

MR. SPEAKER: Let him make his statement. That does not detract from the situation that he is to make a statement.

श्री मन्मथ सिंह (हृदयार) :  
प्रधन महोदय, आप मुझे ही थोड़ा ब्रीफ बोलने का इजाजत ।

MR. SPEAKER: It is under my consideration. I have allowed you to make the statement completely without any change. You have made your statement. Now, it is up to us.....Let me make it clear to you.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): Sir, I have a point of order. Sir, the 'Zero Hour' is our privilege.....

MR. SPEAKER: It is not a privilege. It is a disturbance. It is misappropriation of the House's time.

(Interruptions)

MR. SPEAKER: No 'zero hour'. 'Zero hour' is cut off. Now the Home Minister will make his statement.

#### STATEMENT RE: SITUATION IN PUNJAB

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): Sir, Government has been deeply distressed over the situation in Punjab. The Prime Minister and senior members of the Cabinet have met delegations of the Akalis several times. The Prime Minister has indicated to them that practically all religious demands could be accepted subject to details being worked out, but this could not be finalised because of their other demands.

During the recent agitation, Government made further efforts to resolve the crisis and has been considering the demands conveyed recently by the 5-member committee

of Akali leaders through Sardar Swaran Singh. Certain areas of agreement have been identified in respect of some demands. The others concern various States also. Therefore consultations have to be held with the Punjab and other concerned Governments and also with representatives of other communities before a decision can be taken. This process of consultation has been initiated and I have been in touch with the respective Chief Ministers and others, including leaders of Opposition parties and Members of Parliament. This process will continue. It is likely that this process will take some more time.

In taking any decision the Government cannot ignore the overall interest of national unity, integrity and the welfare of all sections of the people.

Government hopes and trusts that representatives of the Akali Dal will look at their problems in the larger context. We repeat our invitation to them to come for further discussions and to create the right atmosphere for this by calling off or suspending their agitation. I hope that in the present circumstances nothing will be done which may escalate tension or give rise to violence and suffering. I appeal to all parties to extend their kind cooperation.

श्री मनोहरम वाजपेयी (हृदयार) :  
प्रधन महोदय, शुरु में एक सवाल उठाया गया था कि मंदिर, गुरुद्वारों की पवित्रता को देखते हुए, इनको बीच में लाकर देश की अखण्डता को न तोड़ा जाए। यह सवाल इस तरीके से नहीं आना चाहिए। . . .  
(स्वयंघान) . . .

SHRI ATAL BIHARI VAJPAYEE (New Delhi): Sir, I have given a notice of Motion seeking your permission to raise a short duration discussion on the statement given by the Home Minister. It can be done tomorrow.

MR. SPEAKER: Let us see.

SHRI RATANSINH RAJDA (Bombay South): Sir, it must be said that the Statement of the Home Minister, as far as it goes, is welcome, but the whole House should discuss it and debate it in detail. There is a precedent; when Gujarat was burning, the entire House debated it for more than five hours. It helped the situation in Gujarat. If the entire House speaks with one voice, it would be helpful to the situation in Punjab. Therefore such a fulfilled debate must be there and not a short duration discussion.

MR. SPEAKER: It is under my consideration. We will see according to what the situation demands.

श्री रामाबतार शास्त्री (पटना) :  
अध्यक्ष जी, देश को एकता सर्वोपरि है।

अध्यक्ष महोदय : बिल्कुल सही बात है।

श्री रामाबतार शास्त्री : इनके बयान में इस बात को चर्चा है, यह बहुत अच्छी बात है। उसको ध्यान में रखते हुए इस समस्या का समाधान निकाला जाना चाहिए।

अध्यक्ष महोदय : देश है, तो हम हैं।

श्री रामाबतार शास्त्री : लेकिन इस सम्बन्ध में सदस्यों की राय सुन लेनी चाहिए। इसकी आपको व्यवस्था करनी चाहिए।

अध्यक्ष महोदय : सुन लिया।

SHRI CHANDRAJIT YADAV (Azamgarh): Sir, broadly we welcome the approach of the Home Minister which he has. But I would

also ask if the House adjourns tomorrow, let it be discussed here and more suggestions should come. Everybody is concerned with the national integrity and national integrity should be given first priority.

MR. SPEAKER: We will cross the bridge when it comes.

PROF. MADHU DANDAVATE (Rajapur): The bridge is coming tomorrow, Sir.

MR. SPEAKER: Let us see.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The House is adjourning tomorrow. Tomorrow we have got to consider Government business also.

MR. SPEAKER: We shall see. I have not given my decision, Mr. Minister.

श्री राम बिलास पासवान : अध्यक्ष महोदय, जैसा कि होम मिनिस्टर ने स्टेटमेंट दिया है, मैं समझता हूँ पूरा सदन उनके साथ है। इसके बाद अपनी-अपनी राय रखने का सब को अधिकार है।

MR. SPEAKER: Let the situation develop. We shall see what the situation demands.

श्री राम बिलास पासवान : मैं जो कहना चाहता हूँ, वह सुन लीजिए। मैंने आपसे पहले भी पूछा था। कल हाउस में प्राइवेट मेम्बर्स विजनेस है, जो साढ़े तीन बजे शुरू हो जाएगा। वाजपेयी जी ने कहा है कि मैंने मोशन दिया हुआ है। यदि आप इसको करवाना चाहेंगे, तो कैसे होगा।

अध्यक्ष महोदय : देखा जाएगा।

(Interruptions)

श्री हरीश कुमार गंगवार (पीलीभीत):  
अध्यक्ष महोदय, मेरा सुझाव है।

अध्यक्ष महोदय : क्या सुझाव है ?

श्री हरीश कुमार गंगवार : मैं मंत्री महोदय के बयान का स्वागत करते हुए कहना चाहता हूँ कि एक पार्लियामेन्ट्री कमेटी ...

अध्यक्ष महोदय : यह बात हो गई है।

... (व्यवधान) ...

अध्यक्ष महोदय : मेरी बात सुनिए। मैंने इनकी बात सुनी है। मैंने तथ्य मंभा लिए हैं। यह सारी बातें हैं। इसके बारे में आप मेरे से मिल लेना।

श्री जगपाल सिंह (हरिद्वार) : आप इसी सदन में घोषणा कर चुके हैं कि स्टेटमेंट सुनने के बाद मामला प्रिविलेज कमेटी को भेज दिया जाएगा।

... (व्यवधान) ...

अध्यक्ष महोदय : जांच करनी पड़ती है। कल एक और हो रहा था। यह सारी बातें देखनी पड़ती हैं।

I cannot say anything. There is no question of compromise.

... (व्यवधान) ...

श्री मनी राम बागड़ी : अध्यक्ष जी, मैं कई बार सवाल उठा चुका हूँ। नियम 377 के अन्तर्गत भी इस बात को कह चुका हूँ। एशियाड गेम हो रहे हैं, सारी दिल्ली को सजा रहे हो, लेकिन भारत के दरबार पर महात्मा गांधी की तस्वीर नहीं लगाई गई है। आपको इस बारे में वचन देना पड़ेगा कि महात्मा गांधी

... (व्यवधान) ...

अध्यक्ष महोदय : ऐसा है, आपकी बात सुनी गई। आपने इसको नियम 377 के अर्धीन भी उठाया है। आप भी जरा ध्यान कर लीजिए। बापू का काम सबसे पहले है।

श्री श्रीधर नारायण सिंह : अध्यक्ष महोदय, मैंने कहा था कि इंडिया गेट पर महात्मा गांधी का स्टैचू लग जाएगा। यह तो मैंने कंटोगोरिकली कहा है। इसका जल्दी कार्यवाही चल रही है। शीघ्र लगाने की कोशिश में है और इससे ज्यादा मैं क्या कह सकता हूँ।

... (व्यवधान) ...

PROF. MADHU DANDAVATE: Sir, I think there is only one day left for the Session. I have just to make only one statement. Please listen to it. On 13th August, I had given notice under rule 115. Office told me, and you also informed me, on 13th August regarding some statement by Prime Minister regarding that chicken and hen affair. Vajpayee Ji was involved in that dispute. I have been told by your Secretariat that our letter had gone to the Prime Minister's Secretariat, but no reply is coming from the Prime Minister's Secretariat. You have said that you are seeking an explanation. Again this is happening in the same way. On the question of Maruti also, no cooperation was given by her Secretariat, and she came into trouble. I don't want her to come into trouble again. What is happening...

MR. SPEAKER: That is all now.

PROF. MADHU DANDAVATE: What is all right? What have you said? Let me hear. Sir, let me hear what you have said.

MR. SPEAKER: I will look into it. आज ही करवा दूंगा।